

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 81 of 2012

Dated : 21st January, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s. Enercon (I) Infrastructure Pvt. Ltd. ... Appellant(s)

Versus

**Rajasthan Electricity Regulatory Commission
& Ors. ...Respondent(s)**

Counsel for the Appellant(s): Mr. Anand K. Ganesan

**Counsel for the Respondent (s): Mr. C.K. Rai with
Mr. Ravin Dubey for R.1**

ORDER

The learned counsel for the parties have finished their arguments. They have also filed their respective Written Submissions.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs